

प्रेषक,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
स्वास्थ्य भवन, लखनऊ।

सेवा में,

अनु सचिव,
उत्तर प्रदेश शासन,
चिकित्सा अनुभाग-7

पत्रांक सं: 11फ/34/2023-24 / 10976

दिनांक : 20/12/2023

विषय: M.A. No. 98/2022 In Original Application No. 180/2021 Mukul Kumar vs State of U.P & Ors.
में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 17.10.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या- 1345/पांच-7-2023, दिनांक 04 सितम्बर, 2023 के साथ संलग्न M.A. No. 98/2022 In Original Application No. 180/2021 Mukul Kumar vs State of U.P & Ors. में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 17.10.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसकी सुनवाई की आगामी तिथि 12.01.2024 है। जिसके क्रम में शासन द्वारा प्रश्नगत प्रकरण में नियमानुसार आवश्यक कार्यवाही करते हुए कृत कार्यवाही की आख्या शासन तथा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली को उपलब्ध कराने की अपेक्षा की गयी है।

उक्त के क्रम में अद्यतन सूचना/आख्या इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

संलग्नक : उपरोक्तानुसार।

भवदीय,

(के0 एन0 तिवारी)

निदेशक (चिकित्सा उपचार)

पत्रांक सं: 11फ/34/2023-24

तददिनांक।

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली।
2. स्टॉफ ऑफिसर, महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें, स्वास्थ्य भवन, लखनऊ।

संयुक्त निदेशक (चिकित्सा उपचार)

प्रेषक,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
स्वास्थ्य भवन, लखनऊ।

सेवा में,

अनु सचिव,
उत्तर प्रदेश शासन,
चिकित्सा अनुभाग-7

पत्रांक सं: 11फ/34/2023-24/

दिनांक : 20/12/2023

विषय: M.A. No. 98/2022 In Original Application No. 180/2021 Mukul Kumar vs State of U.P & Ors.
में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 17.10.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शासन के पत्र संख्या- 1345/पांच-7-2023, दिनांक 04 सितम्बर, 2023 के साथ संलग्न M.A. No. 98/2022 In Original Application No. 180/2021 Mukul Kumar vs State of U.P & Ors. में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 17.10.2023 का संदर्भ ग्रहण करने का कष्ट करें, जिसकी सुनवाई की आगामी तिथि 12.01.2024 है। जिसके क्रम में शासन द्वारा प्रश्नगत प्रकरण में नियमानुसार आवश्यक कार्यवाही करते हुए कृत कार्यवाही की आख्या शासन तथा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली को उपलब्ध कराने की अपेक्षा की गयी है।

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संलग्नक : उपरोक्तानुसार।

भवदीय,

(के0 एन0 तिवारी)
निदेशक (चिकित्सा उपचार)

पत्रांक सं: 11फ/34/2023-24/10977 तददिनांक।

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली।
2. स्टॉफ ऑफिसर, महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें, स्वास्थ्य भवन, लखनऊ।

Shruti
20/12/23
संयुक्त निदेशक (चिकित्सा उपचार)

Compliance Report on Biomedical Waste Management by Department of Medical Health & Family Welfare Uttar Pradesh

876

The Department of Medical Health & Family Welfare, Uttar Pradesh, is committed to ensuring effective biomedical waste management in all health facilities in Uttar Pradesh, as per the regulatory guidelines of the Government of India. In this direction, several actions have been undertaken. The State Advisory Committee (SAC) has been constituted under the Principal Secretary, Medical Health & Family Welfare. The Constitution and functionality of District Evaluation Committees (DECs) is being consistently monitored and ensured.

Update on action taken by Health Department: -

Current Status

Health Care Facilities (HCFs) and BMW Management

- At present, there are 37927 Health care facilities (Government: 5,240 and Private: 32687). Of these 31155 Health care facilities have been authorized by the State Pollution Control Board and the remaining are under process.

- 22 CBWTFs are operational in UP for Bio Medical Waste Management and cumulative incinerable capacity of them is 94.4 MT/Day. 6 new CBWTF are now functional making it a total of 28 CBWTFs in the State of Uttar Pradesh. (List Annexed.)

- **Governance**

- In compliance of Rule-11, the State Government has constituted the State Advisory Committee (SAC). State Advisory committee meeting had been regularly held on 18th April 2019, 28th May 2019, 19th December 2019 & 21st September 2020 and recently the SAC meeting was held on 15th February 2021 regarding monitoring of biomedical waste implementation, authorisation and Effluent Treatment Plant (ETP) installation and also coordination with other departments such as Medical Health, Animal Husbandry, Pollution control board, Urban Development IMA/UPNHA for strict implementation of Bio medical rules and also for timely submission of BMW compliances

In addition, in compliance of Rule-12(4), District Monitoring Committees (DMCs) have been constituted in each District headed by the District Magistrate to monitor the implementation of the BMW Rule. Recently by Order No- 13/2019/NGT-257/55-Parya-2-2019-44(RIT)/2016 dated- 14th June 2019 the DMC was merged with District Environment Committee which are being conducted regularly.

Penalty imposed by UPPCB (Annexed)

Action taken by SPCB against non-compliance CBWTFs-

- Till now, total EC of Rs. 158.42 lakhs have been imposed against 10 CBWTFs in which 81.36 Lakhs has been recovered.

- Till now, Prosecution under section 15 of E(P)A, 1986 & under Air/Water Act has been filled against these 03 CBWTFs.

Action taken for non-compliance HCFs:

- Till now, EC has been imposed against 141 HCFs of total Rs. 7.60 Cr.

- Till now, Prosecution under section 15 of E(P)A, 1986 has been filled against the 04 HCFs.

Biomedical waste contract management on PPP mode

- Biomedical waste contract agreement is in place in all District level hospitals and Community Health centres of Uttar Pradesh and Currently all the Contracts have been signed between CMOs, CMSs and the service providers in 75 districts and the lifting of biomedical waste is being carried on successfully.

- Fresh tender for 75 districts of Uttar Pradesh, has been floated by UPMSCL on 15th may 2023 and Prebid meeting was conducted on 22nd may 2023. Last date of Bid Submission was 31st August 2023. Technical Evaluation meeting is to be held on 6th September 2023 and the representation were

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877 disposed in the technical committee meeting held on 11th October 2023 & 06th November 2023 and sent to UPMSCL on 09th November 2023 for further action. Further the Financials has been opened and the financial evaluation is under process. In this fresh tender the CBWTF's has to collect and dispose waste from District Hospitals, Community health Centre's, and Primary health Centre's.

Authorization from UPPCB:

- Total No. of HCFs: 37927 (Government: 5,240 and Private: 32687)
- Total Authorization: 31155 (Government: 4350 and Private: 27805)

BMW Annual Report Submission to UPPCB

- As per BMW rules 2016, the annual report of Health facilities must be submitted to the prescribed authority (UPPCB) on or before 30th June every year for the period from January to December of the preceding year. In compliance, all the Health Care Facilities across the State are in the process of submitting BMW annual report to UPPCB for the year 2022 to the Regional Officers UPPCB.

Bio Medical Waste Management Information System-

- Bio-medical waste management information system has been developed for monitoring of Biomedical waste management related activities for public health care facilities. Data from all District, CHCs and UPHCs level health care facilities are being regularly updated till date on BMWIS. <http://bmwmis.uphsspms.in>.

- In compliance with the provisions of Rule-13 of the Biomedical Waste Rules, Annual reports have been generated from the BMWIS for all District hospitals and CHCs and have been duly submitted to the Uttar Pradesh Pollution Control Board (UPPCB).

- Real time data of Biomedical waste lifting is being uploaded on the BMWIS Portal.

Service Delivery and Monitoring;

- The Health Department has developed a Manual on BMW Management and has distributed the same to all facilities and has also made a provision that enables downloading of information at www.bmwmis.uphssp.in, www.dgmhup.gov.in. The Department has also prepared State Action Plan for BMW Management and disseminated the same. Significantly, the Health Department has developed a Customised Online Software, Biomedical Waste Management Information System (BMW MIS) which is presently being used to monitor the status of BMW generation and disposal

- Bar coding System has been taken-up as pilot project in Lucknow District which shall be scaled up for the entire state and UPMSCL, Lucknow has selected the L1 bidder for Vehicle Tracking System & Bar-coding System for the Biomedical waste tracking. Contract has been signed between the DG Medical & Health and VTS/ Bar coding Service Provider has been done on 23rd September 2020.

- Bio-medical waste management information system has been developed for monitoring of Biomedical waste management related activities for public health care facilities. Data from all District, CHCs and UPHCs level health care facilities are being regularly updated till date on BMWIS. - <http://bmwmis.uphsspms.in>.

- Bar coding and Vehicle Tracking System for BMW management has also been started.

Infrastructure-

- BMW Collection Sheds at District Hospitals and CHCs & Deep Burial Pits at PHCs has been constructed.

Effluent Treatment Plant (ETP)- The update about the Current status of installation of Effluent Treatment plant which was to be done in a phase wise manner is as follows: -

- In the Phase 1 – 41 District hospitals were taken up and the work was assigned to Jal Nigam and the progress of which is being regularly monitored.

• In Phase -2, the remaining 123 District Hospitals were to be taken up and in Phase4 -3 (853) CHC's were to be taken up.

• The budget calculated for 123 DH and 853 CHC's was approximately 10060.48 Lakhs which was incorporated in NHM PIP. Further it was informed by MD, NMM to the Directorate through letter no – SPMU/IMEP/ETP/2020-21/33/6490 –4 dated 19/01/2021 that the Government Institutions have been selected and that work allotted to them is as under: -

S.No	Name of the Govt. Institution	Estimated Project Value in Crs	Allotted Divisions	Total no of Allotted DH	Total no of Allotted CHC's
1.	Uttar Pradesh Rajkiya Nirman Nigam	40.96	Agra, Aligarh, Prayagraj, Azamgarh, Bareilly, Basti, Chitrakoot, Devipatan	52	346
2.	C&DS, Jal Nigam	39.45	Ayodhya, Gorakhpur, Jhansi, Kanpur, Lucknow, Saharanpur	41	342
3.	Globe Consultancy Cell, UP Awas Vikas Parishad	20.19	Muradabad, Varanasi, Vidhyanchal, Meerut	30	165
Total	3 Govt. Institution	100.60	18 Divisions	123	853

The Above 3 Government Institutions have been instructed to prepare the drawings, , design and model as per standards of establishing ETP and to send it to the Directorate for Approval for further Proceedings.

▪ **Inspections and Action against defaulter HCFs & CBWTFs by Health Department and report submitted to UPPCB: -**

• The Health Department has issued Notices to CMOs to expedite application for authorization of all Health facilities. Department of Medical Health and family welfare has instructed al the CMO's to regularly inspect the private health care facilities and to issue Notices against to them for non-compliance of BMW rules and to submit the report to UPPCB. Inspections of Private institutions are been regularly done by CMOs. **Annexed**

879 Details of CBWTF in Uttar Pradesh

S.No.	Name	Coordinate		Details of no of beds been catered of Pvt nursing home within 75 kms	Details of no of beds been catered of Pvt nursing home over 75 kms	Details of no of beds been catered of Govt Health Care Facility within 75 kms	Details of no of beds been catered of Govt Health Care Facility over 75 kms
		Latitude	Longitude				
1	JRR Waste management Pvt Ltd, Agra	27°13'43.67"N	78°10'47.39"E	9856	345	2700	506
2	M/s Sushila Bio Medical Waste Plant Pvt. Ltd., Moradabad	28°53'31.9"N	78°39'35.5"E	1853	0	NILL	0
3	M/s Bamdev smart solutions Pvt. Ltd., Banda	25°30'24.03"N	80°13'50.33"E	1682	0	1203	0
4	SMS Watergrace Mediawaste Management Pvt Ltd, Lucknow	26°38'19.25"N	81° 0'9.34"E	9773	0	2530	0
5	Medical Pollution Control Committee, Bijauli, Jhansi	25°22'17.74"N	78°32'14.51"E	3292	0	1247	0
6	Sangam Mediserve Pvt. Ltd., Handia, Prayagraj	25°23'27.92"N	82°13'36.13"E	3653	2581	3180	2327
7	Ferro Builds Hards Pvt. Ltd., Naini, Prayagraj	25°24'58.56"N	81°51'16.69"E	5259	710	1393	1031
8	CPC India Power Private Limited, Varanasi	25°16'22.15"N	82°52'34.38"E	4600	500	1100	0
9	Medical Pollution Control Committee, Kanpur	26°26'27.00"N	80°12'11.43"E	5880	340	3654	1035
10	Medical Pollution Control Committee, Khalilabad	26°46'28.72"N	83° 5'27.14"E	5762	0	2972	0
11	Star Pollutech, Sitapur	27°39'10.30"N	80°26'47.89"E	2367	0	1242	0
12	Synergy Waste Management Pvt Ltd Meerut	28.57"N	77.37"E	7383	11165	2514	3116
13	Synergy Waste Management Pvt Ltd. Barabanki	26.94'9"N	81.15'9"E	2841	8464	812	931
14	M/s Spectrum Waste Solutions Pvt. Ltd., Lucknow	26°48'5" N	81°1'53"E	2750	1210	0	3109
15	Medicare Environmental Management Pvt Ltd, Ghaziabad	28°39'21.1"N	77°33'51.8"E	7275	3329	769	446
16	SP Green Environment Waste Management LLP, Bareilly	28.038368	77.654763	3257	0	1851	0
17	Uttar Pradesh Waste Management Project (A Division of Ramky Enviro Engineers Limited), Kanpur Dehat	26 21'31.48"N	51'44.60"E	3572	0	0	0
18	Environ Waste Connections LLP BN 102-104, Phase-III, UPSIDC, MG Road Indl.Area Ghaziabad	28.648611	77.583611	7613	1965	650	10
19	M/s Envirad medicare Road No. 4, Near Key's Biscuit Factory, Parsakhera Industrial Area, Bareilly	28°26'08"N	79°21'08"E	1967	0	275	0
20	Bio Medical Waste Disposal Agency, Mathura	27.626734	77.824058	5937	132	1354	658
21	Willworld environmental, Kanpur	26°35'50.2"N	80°15'09	6751	2718	2096	608
22	M/S Silicon Welfare Society	25.87119°N	79°21'08"E	4148	0	3876	0

Latest EC Recovered against defaulter Combined Bio Medical Waste Treatment Facilities (CBWTF)				
S.No.	Name of CBWTF	EC Imposed (in ₹ Lacs)	EC Recovered as on 21.11.2022 (in ₹ Lacs)	Action Taken
1	M/s Will word Environmental Inc.- Chaudhrypur Mandhava, Kanpur.	2.9	2.9	EC Completely Recovered
2	M/s MPCC Bhelamau, Bhavti, Kanpur.	2.9	2.9	EC Completely Recovered
3	M/s MPCC, Khalidabad Industrial Area, Sant Kabir Nagar.	33.84	5	Notice issued vide letter dt. 22.10.2022 for EC recovery
4	M/s Envirad Medicare Pvt. Ltd. Parsakhera, Bareilly.	30.05	30.05	EC Completely Recovered
5	M/s Ferro Build Hard (India) Pvt. Ltd. B3-A Maheba Purab Patti, Naini, Allahabad.	5.1	5.1	EC Completely Recovered
6	M/s Bio Medical Waste disposal agency, Khasra no. 622, Vill-Pandrona Raya- Maat, Mathura.	12.1	12.1	EC Completely Recovered
7	M/s Synergy Waste Management (P) Ltd. Subhati Medical College Meerut.	13.1	13.1	EC Completely Recovered
8	M/s Sangam Medicare, Handiya, Prayagraj.	38.22	0	Notice issued vide letter dt. 04.11.2022 for EC recovery
9	M/s Medical Pollution Control Committee, G-4, Growth Center, Industrial Area, Bijauli, Jhanshi.	7.41	7.41	EC Completely Recovered
10	M/s Medicare Environmental Management Private Limited, C-21, Phase -1, M.G. Road Industrial Area, Hapur.	2.8	2.8	EC Completely Recovered
	M/s Medicare Environmental Management Private Limited, C-21, Phase -1, M.G. Road Industrial Area, Hapur.	10	0	Letter issued to DM Hapur vide letter dt. 21.10.2022 for EC recovery
Total		158.42	81.36	

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Ref. No.

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

/WMD-2/वेस्ट बायोमेडिकल/संलग्न-35/2023

Dated:

3-8-2023
संशोधित पत्र

सेवा में,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें,
उत्तर प्रदेश, लखनऊ।

विषय: प्रदेश में स्थापित समस्त कॉमन बायोमेडिकल वेस्ट ट्रीटमेंट फैसिलिटी (सी0बी0डब्ल्यू0टी0
एफ0) की सूचना उपलब्ध कराये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक चिकित्सा एवं स्वास्थ्य सेवायें, उत्तर प्रदेश, लखनऊ के पत्र संख्या-11फ/10/2023-24/6854 दिनांक 07.08.2023 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में उत्तर प्रदेश में स्थापित व संचालित सी0बी0डब्ल्यू0टी0एफ0 की सूचना (जैसे- सी0टी0ओ0 तथा बी0एम0डब्ल्यू0 प्राधिकार की वैधता) की अद्यतन की सूची संलग्न कर आपको सूचानार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है।
संलग्नक:-यथोपरि।

भवदीय

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(अजय कुमार शर्मा)
सदस्य सचिव

0158

Revised List and Details of Common Bio Medical Waste Treatment Facility in UP.

S.N. Circle	Name of Regional Office	Name of the CBWTF Operator Name & Address	Validity of BMW Authorization Issued	Validity of CTO		Operational status	Remarks
				Water	Air		
1	Ghaziabad	M/s Medicare Environmental Management Pvt Ltd, C-21 Phase-1 Masuri Gulowahi Road, UPSIDE, Nagpur.	31.12.2023	31.12.2023	31.12.2023	Operational	
2	Ghaziabad	M/s Environ Waste Connections, LLP, Nagpur.	31.08.2027	31.12.2027	31.12.2027	Operational	Closure Order Dated 28-07-2023 resubled by Honourable Supreme Court.
3	Prayagraj	M/s Ferro Build Hard (India) Pvt. Ltd, 83-A Maheba Purab Patti, Main, Prayagraj	07.02.2024	31.12.2025	31.12.2025	Operational	
4	Kanpur Nagar	M/s Willword Environmental Inc.-Chaudharypur Mandheva, Kanpur	31.12.2023	31.12.2024	31.12.2024	Operational	
5	Prayagraj	M/s Sangam Mediserve, Pvt. Ltd Handiya, Prayagraj	27.03.2028	31.12.2027	31.12.2027	Operational	
6	Kanpur Nagar	M/s MPDC Bheramau, Bhawli, Kanpur	31.12.2023	31.12.2024	31.12.2024	Operational	
7	Prayagraj	M/s MPCC Bijauli, Jhansi	05.02.2024	31.12.2023	31.12.2023	Operational	
8	Banda	M/s Bamdev Smart Solutions Pvt Ltd, 474, Mohanourwa, Jignauda, Banda	19.09.2026	31.12.2025	31.12.2025	Operational	
9	Kanpur Dehat	M/s UTTAR PRADESH WASTE MANAGEMENT PROJECT Plot No 672 on NH-2 Sikandra Road, Vill- Kumbhi, Tehsil-Akbarpur, Distt-Kanpur Dehat-209101	06.04.2026	31.12.2025	31.12.2025	Operational	
10	Meerut	M/s Synergy Waste Management (p) Ltd. D11-26933371 Subharti Medical College, Subharti Puram, Meerut	31.12.2024	11.08.2023	11.08.2023	Operational	Consent Applied & Under process

29/8/23
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		04.02.2024	31.12.2023	31.12.2023	31.12.2023	Operational
2	AGRA	M/s J.R.R Waste Management Pvt. Ltd (Formerly Name M/s Dutt Interprises Ltd. (Office)-29, Akkapuri Nimbarg, Dayabag, Agra-282003. (Plant)- Kharsa No.-570, Mauje- Damera, Tahsil- Atmedpur, Agra	27.07.2028	31.12.2023	31.12.2023	Operational
3	Mathura	M/s Bio Medical Waste, Disposal Agency- Kharsa No.- 622, Vill. Pedrona Rays- Maat Mathura	20.03.2024	31.12.2023	31.12.2023	Operational
4	Firozabad	M/s Green House Waste Management, Kharsa No. 90E/13, Gaderi, Mainpuri	09.03.2028	31.12.2026	31.12.2026	Operational
5	Lucknow	AV Biomedical Waste Services	11.07.2028	31.12.2027	31.12.2027	Operational
6	Lucknow	M/s Synergy Waste Management (P) Ltd. Plot No. 36, 37, 72 Vill- Mohammadpur (Narabagan), Barabanki.	12.02.2028	31.12.2024	31.12.2024	Operational
17	Lucknow	M/s S.M.S.wastetrace Medi-waste Management Pvt.Ltd Mohanlaliganj Lucknow	14.12.2024	31.12.2023	31.12.2023	Operational
18	Lucknow	M/s Spectrum Waste Solutions Pvt. Ltd. Kharsa No.- 597, Jawar Nagar Maderna, Subhanpur Road, Mohanlal Ganj Lucknow	07.07.2025	31.12.2025	31.12.2025	Operational

According to order passed by Hon'ble H.G.T. in O.A. 496/2023 dated 07-08-2023 and the letter dated 13.07.2023 issued by the C.E.O. circle-4, Unit should not be allowed to operate on the basis of another letter issued by CEO, circle-1. Operation of letter no. 189548/Uppcb/H-gra (Uppcbro)/CTO/BOTH/Agra/2023 dated 27.07.2023 is stayed and unit will not be permitted to operate on the basis of this letter.

[Handwritten signature]

Sl. No.	Company Name	Address	Start Date	End Date	Operational	End Date	Operational
21	M/s Star Politech, Gata no. 1425 & 1426, Vill-Chandra, Tehsil-Maholi, Sitapur	Chandpur Saidopatti, Subhanpur	31.12.2024	31.12.2024	Operational	31.12.2024	Operational
22	M/s MPCC, Khalilabad Industrial Area, Sant Kabir Nagar		17.06.2024	31.12.2023	Operational	31.12.2023	Operational
23	M/s Integrated Pollution Committee, Baghgeda, Gorakhpur		26.07.2028	31.12.2023	Operational	31.12.2023	Operational
24	M/s CPC Power India Limited, Mehansrai, Varanasi		31.12.2023	31.12.2023	Operational	31.12.2023	Operational
25	Silicon Bio tech Pvt.Ltd.		07.07.2028	31.12.2027	Yet to Operate	31.12.2027	Yet to Operate
26	M/s Silicon welfare society Vill-Banka Distt- Ghazipur M/s SP Green Light Environment Waste Management LLP, Gata No. 433, Saajpur Navadhye, Meerapur		19.09.2024	31.12.2024	Operational	31.12.2024	Operational
27	M/s Envirad Medicare Pvt. Ltd. Parsakhera, Bareilly.		31.12.2025	31.12.2025	Operational	31.12.2025	Operational
28	M/s Sushila Bio Medical Waste Plant Pvt. Ltd., Vill-Fatehpur, Vishnoi, Moradabad		31.12.2025	31.12.2025	Operational	31.12.2025	Operational

29/9/23
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Dr. T. K. Singh